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Title: Need to declare Kurnool-Hyderabad-Nizamabad-Adilabad sector of National Highway-44 as industrial corridor.

SHRI KOTHA PRABHAKAR REDDY (MEDAK): Deputy Speaker, Sir, I would like to draw the attention of the hon. Minister of Road Transport and Highways through this august House to the matter of declaration of industrial corridors. You are aware that the newly created Telangana State is backward in major sectors such as industry, power, roads, railways, etc. Lakhs of poor people including youth and students of Mahabubnagar, Karimnagar, Nizamabad and other districts in Telangana State migrate every year for employment to major cities like Bengaluru, Pune, Chennai and to far away countries like USA, Australia and Gulf, only to face hardships and ill-treatment. So, there is a need to increase the infrastructure, basic amenities and providing employment opportunities to curtail this menace in Telangana State.

The Central Government has declared Chennai-Visakhapatnam and Chennai-Bengaluru National Highways as industrial corridors. Recently, Bengaluru-Kurnool stretch of NH-44 has also been declared as industrial corridor. In continuation of this, if Kurnool-Hyderabad-Nagpur stretch of NH-44 is declared as industrial corridor, the backward districts of Mahabubnagar, Ranga Reddy, Medak, Nizamabad and Adilabad in Telangana and Yavatmal, Wardha, Chandrapur and Nagpur in Maharashtra will benefit greatly in terms of development and employment. Therefore, I urge upon the Minister of Road Transport and Highways to kindly take steps to declare Kurnool-Hyderabad-Nizamabad-Adilabad-Nagpur sector of NH-44, about 750 kms, as industrial corridor.

HON. DEPUTY SPEAKER:

Kunwar Pushendra Singh Chandel is permitted to associate with the issue raised by Shri Kotha Prabhakar Reddy.

I request other Members to take one minute because we have to adjourn at 13.35 hours. Only 10 minutes are allowed. Now, Shri Om Birla.